

Calcutta High Court - Appellate Side

JUSTICE/JUSTICE

Scrutiny List

As on Date 17-05-2021

| S.No. | Case Type | Filing No. | Compliance by Date | Reason for Compliance |
|-------|-----------|------------|--------------------|--|
| 1 | WPA | 10561/2021 | 07-06-2021 | Other Objection:- absence of short list of dates |
| 2 | WPA | 10562/2021 | 07-06-2021 | Other Objection:- 1) wrong addressing of the Hon'ble Chief Justice(acting) |
| 3 | WPA | 10564/2021 | 07-06-2021 | Other Objection:- 1. ABSENCE OF SHORT LIST OF DATES 2. ABSENCE OF NOTORIAL STAMP IN THE 10 TH PAGE OF THE PETITION |
| 4 | CRR | 1320/2021 | 07-06-2021 | Other Objection:- 1.wrong addressing of the Honble Chief Justice. (Acting) 2. Notary stamp required at manually corrected address. |
| 5 | CRR | 1321/2021 | 07-06-2021 | Other Objection:- 1. PAGES OF CERTIFIED COPY OF CS/11015/2016 IS MISSING. 2) list of dates and synopsis are missing |
| 6 | CRR | 1322/2021 | 07-06-2021 | Other Objection:- 1. BRIEF LIST OF DATES, SYNOPSIS, COPY OF CASE AFTER FORM A ABSENT |
| 7 | CRM | 3773/2021 | 07-06-2021 | Other Objection:- NOTARY STAMP IS ABSENT ON PAGE NO.2 AT CORRECTION PLACE |
